

Name of the Corporate Debtor: FINCON SPIRIT LIMITED		Date of commencement of Liquidation: 30/09/2019		Annexure 1		List of creditors as on: 06.05.2021									
List of Secured Financial Creditors															
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)						Details of security interest	Amount covered by guarantee
1	Union Bank of India (erstwhile Andhra Bank)		30.10.2019	25,31,79,910.58	25,24,68,267.60	Secured	100%	Yes	Note A	100%	6.82%	0	0	7,11,647.98	0
2	Bank of India	U99999M1906PLC00243	30.10.2019	78,34,49,000.00	65,48,66,867.50	Secured	100%	Yes	Note B	100%	17.69%	0	0	12,85,82,132.50	0
3	Union Bank of India (erstwhile Corporation Bank)	U99999K1901PLC00893	25.10.2019	26,83,16,709.00	26,83,16,709.00	Secured	100%	Yes	Note C	100%	7.25%	0	0	-	0
4	HDFC Bank	U65920M1994PLC00618	28.10.2019	31,63,09,826.60	31,63,09,826.60	Secured	100%	Yes	Note D	100%	8.54%	0	0	-	0
5	IDBI Bank	U65925M1994PLC00624	25.10.2019	39,99,47,357.70	39,99,47,357.70	Secured	100%	Yes	Note E	100%	10.80%	0	0	-	0
6	Punjab National Bank		21.10.2019	10,57,94,847.00	10,57,94,847.00	Secured	100%	Yes	Note F	100%	2.86%	0	0	-	0
7	State Bank of India		29.10.2019	1,03,65,79,892.00	1,03,65,79,892.00	Secured	100%	Yes	Note G	100%	28.00%	0	0	-	0
8	Canara Bank (erstwhile UCO Bank)		28.10.2019	26,12,67,664.10	26,12,67,664.10	Secured	100%	Yes	Note H	100%	7.06%	0	0	-	0
9	Bank of Baroda (erstwhile Vijaya Bank)	U99999M1911PLC007676	25.10.2019	13,37,76,338.00	13,26,37,375.00	Secured	100%	Yes	Note I	100%	3.58%	0	0	11,38,963.00	0
10	DBS Bank India Limited (erstwhile Lakshmi Vilas Bank)	U65110T9326PLC001377	28.10.2019	27,39,48,517.71	27,39,48,517.71	Secured	100%	Yes	Note J	100%	7.40%	0	0	-	0
<b>TOTAL</b>				<b>3,83,25,70,062.69</b>	<b>3,70,31,37,324.21</b>						<b>100%</b>			<b>13,04,32,738.48</b>	
Note A	1. Residential Flats No. A in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	2. Residential Flats No. B in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	3. Residential Flats No. C in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	4. Residential Flats No. D in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	5. Residential Flats No. E in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	6. Residential Flats No. F in Block - 2 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	7. Residential Flats No. G in Block - 1 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
	8. Leasehold rights of land and commercial building (G+4) at Plot No. 19, Mini - Holiday Home, Podma No.1, Gram Panchayat Mouza - Gadagar P.O. & P.S. - Digha, Dist - East Medinipur, West Bengal.														
	9. EMD of land (G+3) storied Residential Building located at Mouza Roypur in R.S. Dag No. 738/2 (86/477) Raja Subodh Chandra Mullick Road, Kolkata - 92														
	10. EMD of Factory land extent to 213 decimal with factory shed with land at Mouza - Gopalpur, Chandigarh, P.S. Barasat, Dist: 24 Parganas (South), West Bengal.														
	11. EMD open land with boundary walls at Mouza Shyamsundarpur, J.L. No. 253, P.S. - Dantan, New Belda, Dist Paschim Medinipur, West Bengal														
	12. Plant and machinery and office equipment at kamurapur, kabaria, rajahat, baharapur, WB 700135														
	13. EMD of plot of land and office buildings at Mouza - kabaria, Rajahat, R. No. 30, LR Khatan no.614, Bishnupur No. 1 gram panchayat, PO Bishnupur, P.S. Rajahat, Dist 24 Parganas (north)														
	14. EMD of plot of land with G+2 storied building used for commercial purpose at Mouza Inda A. No. 232, R.S. Khatan No. 302 under ward no.03 of Khargapur Municipality PO & PS Khargapur, Dist: Paschim Medinipur - 721305														
	15. EMD of commercial space on the entire 2nd floor in G+3 storied residential cum commercial building at mouza Egra J.L. No. 23 Plot no. 3391 under Egra Municipality P.S. Egra Dist Purba Medinipur.														
	16. EMD of Commercial and Industrial land located at khatan no. 2001 i.e. no.4 Mouza Narayanapur P.S Jagadai Dist 24 parganas (N)														
	17. The entire 1st floor being used for commercial purpose, and one covered car parking space on the ground floor of multistoried building at mouza - kasba, J.L. No. 13, Tousti No. 145, Dag No. 4119, Khatan No. 840, R.S. Khatan 2231 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kasba, Kolkata - 700078														
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21. G+3 storied building now used as a guest house belonging to Gomah Commercial Pvt. Ltd. at mouza dakshin balgunge, holding No. 119 premises no. 10/5 jamini roy sarani under ward no.68 of kolkata municipal corporation PS Gariahat Kolkata 700019															
22. EM of industrial and commercial land at durgapur expressway danturi dist hoogly west bengal 712310															
23. EM of immovable property of open land at mouza matagachha PO, Lauhati, PS Barasat Dist. 24 Parganas (North) West Bengal															
24. Fixed assets of the company belonging to Fincon Spirits Ltd.															
Note B	1. Seven Residential Flats in Block - 1 on the first floor being Flat No. A, B, C, D, E, F & G at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
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	4. Five Residential Flats in Block - 2 on the first floor at Mouza - Kasba - Egra, J.L. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429														
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	8. Plot of land with boundary at Mouza Shyamsundarpur, J.L. No. 253, P.S. - Dantan, New Belda, Dist Paschim Medinipur, West Bengal														
	9. Equitable Mortgage of Commercial & Industrial landed property admeasuring 10.147 acres located at Khatan No.2001, J.L.No.4, Mouza - Narayanapur, P.S. Jagadai, Dist 24 Parganas (N)														
	10. EMD of Industrial & Commercial land admeasuring about 400 katbas with factory shed built in 33000 Sq. Ft. Standing in the name of Fincon Spirit Ltd, situated at Durgapur Expressway, Dhaluni, Dist - Hoogly, West Bengal - 712310														
	11. The entire 3rd floor being used for commercial purpose, one servant room on the roof top & one covered car parking space on the ground floor of multistoried building at mouza - kasba, J.L. No. 13, Tousti No. 145, Dag No. 4119, Khatan No. 840, R.S. Khatan 0.90 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kasba, Kolkata - 700078														
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Hypothecation of all Stocks, Receivables & other current assets in the name of company.															
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	8. Plant and Machinery, Office Equipment (M/s) Piyvi Laboratories Pvt Ltd (Subsidiary of PSL)														
	9. A plot of land with G+2 storied building used for commercial purpose at Mouza - Inda, I. No. 232, R.S. Khatan No. 302, R.S. Plot No. 299 (P), L.R. Plot No. 1215 (P), Holding No. 1532/3244 Under ward no. 03 of Khargapur municipality, PO & SP Khargapur.														
	10. A Plot of Land with Office Building & Factory Sheds at Mouza - kabaria, Rajahat, J.L. No. 30, LR Khatan No. 614, Part of Dag No. 10,52,52 & S4 under rajahat - bishnupur No. 1 gram Panchayat, P.O. Bishnupur, P.S. Rajahat, Dist. 24 Parganas (North) (PRYK)														
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18. EMD of immovable property of open land situated Mouza - Matagachha, P.O., Lauhati, P.S. Barasat District, 24 Parganas (North), West Bengal measuring 1498 cottah standing in the name of Shri. Monoranjan Roy, Managing Director of the company.															
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23. G+3 storied building now used as a guest house at Mouza - Dakshin Balgunge, holding No. 119 (formerly 29), Premises No. 10/5, Jamini Roy Sarani under ward No. 68 of Kolkata Municipal Corporation, P.S. Gariahat, Kolkata - 700019															
Note D	1. First pari passu charge on stock and book debt of the company valued at Rs. 393.40 crs as per the audited balance sheet for the FY17 along with other Consortium Banks.														
	2. Personal Guarantee of Mr. Monoranjan Roy (Net Worth of Rs. 341.40 crs as of Mar' 16), Mr. Subrata Basu (Net Worth of Rs. 4.00 crs as of Mar' 16) and Mr. Anup Thakur (Net Worth of Rs. 5.40 crs as of Mar'16).														
	3. Corporate Guarantee of Gomah Commercial Pvt. Ltd., You Laboratories Pvt. Ltd. and Piyvi Laboratories Pvt. Ltd.														
	4. First Pari Passu charge on various properties in the name of company/subsidiary companies/promoter director, valued at Rs. 364.10 crs as per valuation done by consortium in 2013 and 2014.														
Note E	Hypothecation charge of Stocks, Receivables & other current assets of the company on first pari passu basis amongst the consortium member.														
	1st Pari Passu Charge on all present and future Fixed Assets (including vehicles) of the company. Equitable mortgage of immovable properties in the name of the company/ subsidiary company/ promoter director to be shared on pari passu basis amongst the consortium members banks.														
(A) Primary: Pari passu charge on stocks of IMPL & FMCC products, receivables and all other current assets along with other members bank under consortium banking arrangement.															
Collateral:															
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Note F	<p>13. Commercial Building namely M/s Hotel Pincon at Plot No. 19, Mini - Holiday Home at P.O. &amp; P.S - Digha, Dist - East Medinipur, West Bengal.</p> <p>14. Plot of land with boundary at Mouza Shyamsundarpur, J.I. No. 253, P.S. - Dantan, New Belda, Dist Paschim Medinipur, West Bengal</p> <p>15. G+3 Storeyed Residential Building located at 68/H/477, Raja Subodh Chandra Mullick Road, Kolkata - 92</p> <p>16. Equitable Mortgage of Commercial &amp; Industrial Landed property admeasuring 10.1347 acres located at Khaitan No 2001, J.L.No. 4, Mouza - Narayanpur, P.S - Jagaddal, Dist 24 Parganas (N).</p> <p>17. EOM of industrial &amp; Commercial land admeasuring about 400 Kathas with factory shed built in 33000 Sq. Ft, Standing in the name of Pincon Spirit Ltd, situated at Durgapur Expressway, Dhaluani, Dist - Hoogly, West Bengal - 712310</p> <p>18. EOM of immovable property of open land situated Mouza - Matigachha, P.O. - Lauhati P.S., Barasat District, 24 Parganas (North), West Bengal measuring 149.86 cotah standing in the name of Sri. Monoranjan Roy, Managing Director of the company.</p> <p>19. The entire 3rd floor being used for commercial purpose, one servant room on the roof top &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>20. The entire 1st floor being used for commercial purpose, and one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>21. The entire 3rd floor being used for commercial purpose, one servant room on the roof top &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/3, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>22. The entire 2nd floor being used for commercial purpose &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/3, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>23. G+3 storied building now used as a guest house at Mouza - Dakshin Balluggue, holding No. 119 (formerly 29), Premises No. 10/5, Jamini Roy sarani under ward No. 68 of Kolkata Municipal Corporation, P.S. Grahahat, Kolkata - 700019</p>
Note G	<p>(A) Hypothecated Goods, Plants and Machinery - (i) Hypothecation charge of Stocks, Receivables &amp; other current assets of the company on pari passu basis amongst the consortium member banks.</p> <p>(ii) Pari Passu Charge on stocks of MFR, MRL &amp; NMCC goods, consisting of raw material, stocks in process, finished goods, receivables and other current assets present and future stored at different warehouse and plant located at 24.825 Macleod Street park street kolkata 700016, 15 canal exit road, kolkata 06</p> <p>(B) Mortgage Properties</p> <p>1. Seven Residential Flats in Block - 1 on the first floor being Flat No A, B, C, D, E, F &amp; G at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>2. Seven Residential Flats in Block - 1 on the third floor being Flat No A, B, C, D, E, F &amp; G at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>3. A Residential Flat in Block - 1 on the fourth floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>4. Five Residential Flats in Block - 2 on the first floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>5. Five Residential Flats in Block - 2 on the second floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>6. Five Residential Flats in Block - 2 on the third floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>7. A Residential Flat in Block - 2 on the fourth floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>8. Plant and Machineryes, Office Equipment (M/s) Piyva Laboratories Pvt Ltd (Subsidiary of PSL)</p> <p>9. A plot of land with G+2 storied building used for commercial purpose at Mouza - India, J.L. No. 232, R.S. Khaitan No. 302, R.S. Plot No. 299 (P), L.R. Plot No 1215 (P), holding No 1532/3244 Under ward no. 03 of Itharagpur municipality, PO &amp; SP Khargapur.</p> <p>10. A Plot of Land with Office Building &amp; Factory Sheds at Mouza - Kalaberia, Rajarhat, J.L. No. 38, L.R. Khaitan No. 634, Part of Dag No. 50,52,53 &amp; 54 under rajarhat - bishnupur No. 1 Gram Panchayat, P.O. Bishnupur, P.S. Rajarhat, Dist. 24 - Pargana (North) (PRYKA)</p> <p>11. A Commercial Space on the Entire second floor in a G+3 storied residential cum commercial Building at Mouza - Egra, J.I. No 23, Plot No. 3391 under Egra Municipality P.S. Egra, Dist - Purba Medinipur.</p> <p>12. Factory Building/ Shed with land at Mouza - Gopajpur, Chandighar, P.S. - Barasat, Dist. 24 Parganas (South), West Bengal.</p>
Note H	<p>13. Commercial Building namely M/s Hotel Pincon at Plot No. 19, Mini - Holiday Home at P.O. &amp; P.S - Digha, Dist - East Medinipur, West Bengal.</p> <p>14. Plot of land with boundary at Mouza Shyamsundarpur, J.I. No. 253, P.S. - Dantan, New Belda, Dist Paschim Medinipur, West Bengal</p> <p>15. G+3 Storeyed Residential Building located at 68/H/477, Raja Subodh Chandra Mullick Road, Kolkata - 92</p> <p>16. Equitable Mortgage of Commercial &amp; Industrial Landed property admeasuring 10.1347 acres located at Khaitan No 2001, J.L.No. 4, Mouza - Narayanpur, P.S - Jagaddal, Dist 24 Parganas (N).</p> <p>17. EOM of industrial &amp; Commercial land admeasuring about 400 Kathas with factory shed built in 33000 Sq. Ft, Standing in the name of Pincon Spirit Ltd, situated at Durgapur Expressway, Dhaluani, Dist - Hoogly, West Bengal - 712310</p> <p>18. EOM of immovable property of open land situated Mouza - Matigachha, P.O. - Lauhati P.S., Barasat District, 24 Parganas (North), West Bengal measuring 149.86 cotah standing in the name of Sri. Monoranjan Roy, Managing Director of the company.</p> <p>19. The entire 3rd floor being used for commercial purpose, one servant room on the roof top &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>20. The entire 1st floor being used for commercial purpose, and one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/2, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>21. The entire 3rd floor being used for commercial purpose, one servant room on the roof top &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/3, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>22. The entire 2nd floor being used for commercial purpose &amp; one covered car parking space on the ground floor of multistoried building at mouza - kaska, J.L. No 13, Toust No. 145, Dag No. 4119, Khaitan No. 840, R.S. Khaitan 0.90 No. 578/3, Purbachal Road under ward No. 106 of Kolkata Municipal Corporation, P.S. Kaska, Kolkata - 700078</p> <p>23. G+3 storied building now used as a guest house at Mouza - Dakshin Balluggue, holding No. 119 (formerly 29), Premises No. 10/5, Jamini Roy sarani under ward No. 68 of Kolkata Municipal Corporation, P.S. Grahahat, Kolkata - 700019</p>
Note I	<p>Cash Credit Limit Margin</p> <p>RM, Domestic 25%</p> <p>Imported 25%</p> <p>SIP NA</p> <p>FG 25%</p> <p>Receivables (Cover 50%</p> <p>Period: 90 days)</p> <p>Collateral Security: a) 1st Pari Passu Charge on all present and future Fixed Assets (excluding vehicles) of the company. (b) Equitable mortgage of immovable properties in the name of the company/ subsidiary company/ promoter directors to be shared on pari passu basis amongst the consortium members banks.</p> <p>1. Seven Residential Flats in Block - 1 on the first floor being Flat No A, B, C, D, E, F &amp; G at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>2. Seven Residential Flats in Block - 1 on the third floor being Flat No A, B, C, D, E, F &amp; G at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>3. A Residential Flat in Block - 1 on the fourth floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>4. Five Residential Flats in Block - 2 on the first floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>5. Five Residential Flats in Block - 2 on the second floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>6. Five Residential Flats in Block - 2 on the third floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>7. A Residential Flat in Block - 2 on the fourth floor at Mouza - Kaska - Egra, J.I. No. 23, R.S. Dag No. 3391, under Egra Municipality, P.S. Egra, Dist - Purba Medinipur, Pin - 721429</p> <p>8. Plant and Machineryes, Office Equipment (M/s) Piyva Laboratories Pvt Ltd (Subsidiary of PSL)</p> <p>9. A plot of land with G+2 storied building used for commercial purpose at Mouza - India, J.L. No. 232, R.S. Khaitan No. 302, R.S. Plot No. 299 (P), L.R. Plot No 1215 (P), holding No 1532/3244 Under ward no. 03 of Itharagpur municipality, PO &amp; SP Khargapur.</p> <p>10. A Plot of Land with Office Building &amp; Factory Sheds at Mouza - Kalaberia, Rajarhat, J.L. No. 38, L.R. Khaitan No. 634, Part of Dag No. 50,52,53 &amp; 54 under rajarhat - bishnupur No. 1 Gram Panchayat, P.O. Bishnupur, P.S. Rajarhat, Dist. 24 - Pargana (North) (PRYKA)</p> <p>11. A Commercial Space on the Entire second floor in a G+3 storied residential cum commercial Building at Mouza - Egra, J.I. No 23, Plot No. 3391 under Egra Municipality P.S. Egra, Dist - Purba Medinipur.</p> <p>12. Factory Building/ Shed with land at Mouza - Gopajpur, Chandighar, P.S. - Barasat, Dist. 24 Parganas (South), West Bengal.</p>
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